HIGH COURT OF JUDICATURE AT BOMBAY
AURANGABAD BENCH

N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that on **13th September 2024 :**

I

The re-constituted Division Bench comprising of **Hon'ble Shri Justice Ravindra Ghuge and the Hon'ble Shri Justice Shailesh P. Brahme** will take up the extant judicial assignment of the Division Bench headed by the **Hon'ble Shri Justice Ravindra Ghuge.**

II

In partial modification to Notice dated 10/09/2024, the Hon'ble Shri Justice Shailesh P. Brahme will not sit Single for judicial work.

Dated this 12th day of September 2024

High Court, Appellate Side) By Order
)
Bombay.) Sd/-
(H. M. Bhosale)
Registrar (Judicial-I)